

that the delivery period for the Bajaj Chetak Scooters under the foreign exchange remittance scheme is approximately 5 years. The delivery period for the Priya Scooter is around 15 years.

(c) Some complaints have been received by the Government regarding sale of Bajaj and Priya makes of scooters at a premium in the open market. The manufacturers have reported that no intending purchaser is, however, required to pay for the purchase of scooter a price exceeding the authorised price.

Plot taken over by ISRO at Valiamalla

5319. SHRI A. A. RAHIM: Will the PRIME MINISTER be pleased to state:

(a) whether the Indian Space Research Organisation has taken over a plot at Valiamalla, near Nedumangad in Trivandrum district for one of its projects; and

(b) if so, the details of the project?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) and (b). On a request made by the Department of Space the Government of Kerala has allotted one hundred acres of forest land at Valiamalla near Nedumangad. The land is in the process of being taken over. It is proposed to locate some facilities for future launch vehicle development programmes on this land. Details are being worked out.

Cashewnut based Industry in Kanya Kumari

5320 SHRI N. DENNIS: Will the Minister of INDUSTRY be pleased to state:

(a) the details of the steps taken by the Central Government to promote Cashewnut based Industries in Kanya Kumari District in Tamil Nadu during the financial years 1977-78, 1978-79 and 1979-80; and

(b) the details of steps taken by Government to promote the import of raw Cashewnuts?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) The Central Government have not taken any special steps to promote Cashewnut based Industries in Kanya Kumari District in Tamil Nadu during the financial years 1977-78, 1978-79 and 1979-80.

(b) In order to augment the import of raw Cashewnuts, a scheme was evolved in 1979 under which eligible manufacturer exporters of cashew could be allowed to import raw cashew from non-traditional sources subject to the overall supervision and control of Cashew-Corporation of India and surrender half of the imported raw cashew to the Cashew Corporation of India. Direct import of raw cashew has also been permitted on merits for the purpose of processing in India and re-export subject to such conditions as may be stipulated in each case.

Return of CFRI to CSIR

5321. SHRI A. K. ROY: Will the PRIME MINISTER be pleased to state:

(a) whether she is aware of the policy of the previous Government to delink Research laboratories from the Council of Scientific and Industrial Research and attach them to the user Ministries;

(b) whether it is a fact that Central Fuel Research Institute of Dhanbad was thus attached to the Ministry of Energy;

(c) whether this arrangement has not been favoured by the Scientists and technologists of the country and Scientific Workers' Association demanded return of the Central Fuel Research Institute to the Council of Scientific and Industrial Research; and

(d) if so, Government's reaction thereon?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) and (b). Four National Laboratories, three Museums